

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3966
TO BE ANSWERED ON 10.08.2017

HYDRO POWER

3966. SHRI PRALHAD JOSHI:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to make amendment to the definition of renewable energy in order to club hydro power with clean energy fuel sources; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a) & (b): Hydro Power, irrespective of the capacity of the Hydro Power project, is considered as renewable energy source internationally. In India, to give specific focus to small hydro projects, hydro power projects up to 25MW station capacity are allocated with the Ministry of New and Renewable Energy, and are monitored as a separate segment in the renewable energy. The hydro power projects of capacity more than 25MW are dealt by the Ministry of Power. The Ministry of Power has prepared a draft proposal on New Hydro Policy, 2017 for revival of Hydropower Sector which, inter-alia, seeks to declare all hydropower as renewable, irrespective of its size.
